

Type 'C'

**Name and registered office address of the institution
(Application for membership of the RTGS system)**

Date: _____

Place : _____

The Regional Director for Maharashtra & Goa
Reserve Bank of India,
Main Building
Shaheed Bhagat Singh Marg
Mumbai - 400 001.

Dear Sir

Application for Membership of the RTGS System

We, (Name & Address of the Registered Office of the applicant institution), hereby apply for the membership of the RTGS system and request you to admit us as a Type 'C' Member of the RTGS System.

2. We are a Scheduled bank / Primary Dealer maintaining current account bearing number..... with DAD, RBI, Mumbai.

3. We forward herewith the following documents :

(a) A Certified copy of the advice of INFINET Membership.

(b) A Certified copy of the advice of NDS (Negotiated Dealing System) Membership.

(c) A Certificate regarding the Infrastructural arrangements as specified in Chapter 12 of

the RTGS (Membership) Business Operating Guidelines, 2004, in the prescribed form.

(d) An Undertaking in the prescribed form.

(e) A letter from Type 'A' member agreeing to act as Sponsor Bank

(f) A Certified true copy of the Resolution of the Board of Directors authorizing to apply

for membership of RTGS System.

Note: The Resolution need not be insisted upon if the official/s who has / have signed the Application form on behalf of the applicant Institution hold/s Power of Attorney authorizing him / them to apply for Membership in its name.

OR

A letter from the Chairperson / Chief Executive Officer of the bank / Primary Dealer requesting for grant of membership of the RTGS System pending submission of a certified true copy of the resolution of the Board of Directors approving our decision to seek RTGS Membership. We undertake to furnish a copy of the Board resolution in this regard within a period of two months from the date of this application.

3. We unconditionally undertake to comply with the RTGS(Membership) Regulations, 2004 and the RTGS(Membership) Business Operating Guidelines,2004 as amended from time to time and also such circulars, orders, Notifications, instructions, press releases as may be issued by the Reserve Bank of India in this behalf.

Yours faithfully,

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(Name & Designation of the Chairman/ Chief Executive)

Enclosures: